	Annexure - 1															
Name of the Corporate Debtor:			HYDROLINA BIOTECH PRIVATE LIMITED		Date of Commencement of Liquidator		11th Feb 202	11th Feb 202		List of Stakeho 13/03/2				s as on		
			List of secured financial of											Amou	unt in ₹	
		Details of claim received			Details of claim admitted							Amou nt of any				
SI.NO	Name of the creditor	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	relinquishe	Details of security interest	Amount covered by guarante e	% share in total amount of claims admitted			Amou		Remarks, If any
	Biotechnology Industry Research Assistance Council [BIRAC]	NA	10th Mar 2022	114789944	114789944	Financial Creditor	114789944	Yes	movable and Immovable properties of the Industry created under the project and acquired from the loan of FC.		100	NA	NA	0	0	The said amount is covered by personal guarantee of one Ex-Dr
2	Technology Development Board [TDB]		11th Mar 2022	74518559	74518559	Financial Creditor	74518559		Passu charge on all movable assets of the company other than already hypothecated to BIRAC and First Pari passu charge on immovable property		100	NA	NA	0		covered by corporate guarantee, personal guarantee of 3 Ex-Drs and they 3 totally pedged their 750000 eq share of Rs.10/-
	Total			189308503	189308503		189308503	3								